

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-125/2008(Pt.)/ 2352 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Registrar,
Gauhati High Court,
Aizawl Bench.

Dated Guwahati, ^{3rd} April, 2025.

Sub:- **Commuted leave.**

Ref:- No.P.20012/2/2021-HC(AB)/265 Dated 27.03.2025.

Sir,

With reference to the above, I am directed to inform you that Shri Liansangzuala, District & Sessions Judge, Champhai Judicial District, Champhai, has been granted **16 (sixteen) days commuted leave w.e.f. 21.03.2025 to 05.04.2025, along with station leave permission.** A senior Judicial Officer available at the station will remain in-charge of his Court and Office during his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-125/2008(Pt.)/2353-2354 /A, dated, 03-04-2025

Copy to:

1. Shri Liansangzuala, District & Sessions Judge, Champhai Judicial District, Champhai.
2. The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

